

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 4133  
TO BE ANSWERED ON 17.03.2026**

**WELFARE SCHEMES FOR THE SENIOR CITIZENS**

**†4133. SHRI UJJWAL RAMAN SINGH:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the details and total amount of funds allocated for the welfare schemes for the senior citizens in Uttar Pradesh during the last two years in Uttar Pradesh, Year/Scheme/district-wise;
- (b) whether the Government proposes to strengthen the infrastructure of health services across the old age homes for the senior citizens in Uttar Pradesh; and
- (c) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI B.L.VERMA)**

(a): The Ministry of Social Justice and Empowerment implements an umbrella scheme, namely Atal Vayo Abhyuday Yojana (AVYAY), for the welfare of senior citizens across the country, including the State of Uttar Pradesh. The brief details of the scheme are given at **Annexure-I**. No State-wise or district-wise allocations are made under the AVYAY scheme.

(b) & (c): The financial support to the Senior Citizen Homes is provided under the Integrated Programme for Senior Citizens (IPSrC), a component of the Atal Vayo Abhyuday Yojana (AVYAY). As per the scheme guidelines, the following provisions for health services are available in these Senior Citizen Homes:

- i. Visit by a doctor, at least twice a week for the health check-ups of the residents;
- ii. Availability of a nurse, for a minimum of two hours per day, for five days a week to provide nursing care and basic geriatric services; and
- iii. Visit by a yoga therapist, at least three times a week, for a minimum of one hour per day.

The Ministry continuously reviews and strengthens health services in these Senior Citizen Homes across the country, including in the State of Uttar Pradesh. For this purpose, the Ministry has also signed Memorandums of Understanding (MoUs) with the following:

- i. The Ministry of AYUSH, to develop innovative initiatives for promoting the health of senior citizens through AYUSH systems;
- ii. The Dementia India Alliance, to improve the quality of life of senior citizens suffering from dementia in Senior Citizen Homes supported by the Ministry through screening of the residents and training of the staff; and
- iii. The Brahma Kumaris, for the spiritual upliftment of senior citizens residing in Senior Citizen Homes.

Annexure referred in reply to part (a) of Lok Sabha Unstarred Question No. 4133 for answer on 17.03.2026

**Atal Vayo Abhyuday Yojana (AVYAY)**

The Ministry of Social Justice and Empowerment, implements Atal Vayo Abhyuday Yojana (AVYAY) an Umbrella Scheme w.e.f. 01.04.2021 for the Welfare of Senior Citizens across the country. The scheme has following seven components: -

- i. **Integrated Programme for Senior Citizens (IPSrC)**- Grant-in-aid is provided to Non-Governmental/ Voluntary Organizations for running and maintenance of Senior Citizens Homes (old age homes), Continuous Care Homes, etc. Facilities like shelter, nutrition, Medicare and entertainments are provided free of cost to indigent senior citizens.
- ii. **State Action Plan for Senior Citizens (SAPSrC)** – Under State Action Plan for Senior Citizens (SAPSrC), the State Government implements the State Action Plan for welfare of senior citizens. Grant in-aid is provided to the States/ UTs for activities like awareness generation, sensitization, cataract surgeries and State specific activities.
- iii. **Elderline: National Helpline for Senior Citizens (NHSC)**- The National Helpline on Toll free number 14567 namely 'Elderline' was launched on 01.10.2021 for grievance redressal of Senior Citizens and to generate awareness about the Act, schemes & programmes being executed by Central & State Governments.
- iv. **Rashtriya Vayoshri Yojana (RVY)**-The Ministry of Social Justice and Empowerment is implementing the scheme component of 'Rashtriya Vayoshri Yojana (RVY)' with the objective to provide to senior citizens, with the monthly income of not more than Rs. 15000/- and suffering from age-related disabilities/infirmities, with such physical aids and assisted living devices which can restore near normalcy in their bodily functions. The scheme was launched on 01.04.2017. The Scheme is implemented through the 'Artificial Limbs Manufacturing Corporation (ALIMCO)', (a Central Public Sector Undertaking under the M/oSJE) as the sole implementing Agency.
- v. **Senior care Ageing Growth Engine (SAGE)**- SAGE scheme Component is to promote out-of-the-box and innovative solutions for the commonly faced problems. Under this scheme component, innovative start-ups are identified and encouraged for developing products, processes and services for the welfare of the elderly. The selection of the start-ups is made through a transparent process and the funds are provided as equity, subject to the Government investment not exceeding 49 % of the total equity of the Firm.
- vi. **Training of Geriatric Care Givers**- The main objective of this scheme component is to bridge the gap in supply and increasing demand in the field of geriatric caregivers so as to provide more professional services to the senior citizens and also to create a cadre of professional givers in the field of geriatrics.
- vii. **Other Initiatives for Senior Citizens:** In order to solve the problems of healthy and productive ageing, several initiatives are implemented across the country.